



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

**Subject:-** Appointment of Legal Assistant and Junior Legal Assistants (District Cadre) Kargil in the Department of Law, Justice and Parliamentary Affairs.

**Reference:-** District Service Selection Recruitment Board, Kargil No. DDE-K/Kgl/DSSRB/Legal-Assistant/Select/2016/385-93 and 394-403 dated 23-06-2016.

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Government Order NO: **2548** -LD(Estt) of 2016.  
Dated : 23 - 09 - 2016.  
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Pursuant to the recommendation of the District Service Selection Recruitment Board, Kargil, sanction is hereby accorded to the temporary appointment of the following three (3) candidates for District Litigation Office, Kargil in the pay scale of ₹ 9300-34800 with Grade Pay of ₹ 4280/- and pay scale of ₹ 9300-34800 with Grade Pay of ₹ 4200/- respectively with immediate effect:-

**Legal Assistant:**

S. No.	Name of the candidates S/Shri.	Parentage	Address	Category
1.	Shah Nawaz Ali	S/O Haji Mohd Ali	R/O Yourbaltak Block Kargil	OM

**Junior Legal Assistant:**

S. No.	Name of the candidates S/Shri.	Parentage	Address	Category
1.	Khadim Hussain	S/O Sajjad Hussain	R/O Damsna Block Tai-Suru	OM
2.	Zahid Hussain	S/O Akbar Ali	R/O Thaskangrong Block Kargil	RBA

The appointment shall be subject to the following conditions:-

- (i) the appointees shall report in the Department of Law, Justice and Parliamentary Affairs, within a period of 21 days alongwith all original certificates. In case any appointee does not join within the said period, his/her

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